

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 193
(IB)-723(PB)/2019

IN THE MATTER OF:

M/s. Dewpoint Services Consultants LLP Applicant/petitioner
v.
Three C Projects Pvt. Ltd. & Ors. Respondent

Order under Section 9 of IBC, 2016

Order delivered on 15.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

ORDER

Even on the second call no one has put in appearance. In the interest of justice hearing is deferred to 04.06.2019.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

15.05.2019
Ritu Sharma